[RAJYA SABHA]

(ग) गत दो वर्षों के दौरान प्रत्येक विमानपत्तन पर एयर टैक्सी चालकों के लिए किन-किन सुविधाओं और आधारभत ढांचे का विकास किया गया हैं?

नागर विमानन मंत्री तथा सूचना और प्रसारण मंत्री (श्री सी0एम0 इब्राहिम) : (क) जी, नही।

(ख) सार्वजनिक तथा निजी क्षेत्र के अधीन पिछले दो वर्षो के दौरान विमान कंपनियों से अर्जित राजस्व निम्न प्रकार है:-

		(करोड़ रुपये
		में)
क्षेत्र	राष्ट्रीय विमानपत्तन	
	प्रभाग	अन्तर्राष्ट्रीय
		विमानपत्तन
		प्रभाग
	1994 -95	1994 -95
	1995 -96	1995 -96
सार्वजनि	134.12 136.36	107.23 123.94
क क्षेत्र के		
अधीन		
विमान-		
कम्पनियां		
निजी क्षेत्र	61.84 89.73	21.54 30.21
के अधीन		
विमान		
कंपनियां		

(ग) एयर टैक्सी प्रचालकों को अवतरण आवास संबंधी तथा पार्किंग सुविधाएं और सामान्य सुविधाएं जैसे कार्यालयों के लिए जगह टिकट/बिक्री संबंधी काउंटरी जांच काउंटरों, बैंक अप कार्यालयों, हैंगर स्प्रेस, पार्किंग उपस्करों के लिए पेवड एरिया मुहैया करवाया गया है। तथापि, विभिन्न हवाई अड्डों पर गैर-सरकारी विमान-कंपनियों की आवश्यकताओं को पुरा करने के लिए विधमान हवाई अड्डा स्विधाओं में संभव सीमा तक विस्तार किया गया है।

Losses to Indian Airlines

1049. SHRI K.M. SAIFULLAH; Will the Minister of CIVIL AVIATION be pleased to

- (a) the losses incurred by the Indian Airlines on routes operated in view of social obligations;
- (b) the sector-wise details of losses during the last three years, year-wise; and
- (c) the measures proposed to compensate the losses?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):

- on routes operated in view of social obligations is Rs. 67.63 crores for the year 1995-96.
- (b) The sector-wise details of losses during the last three years are given in the Statement
- (c) A Committee of experts was constituted to make a comprehensive examination of the reasons for losses and proposes trategy for, turning around Indian Airlines in the context of competitive market environment. This Committee has since submitted its report. Since the recommen-dations of this Committee involves a large amount of financial implications, the matter has been taken up with the Ministry of Financ and Planning Commission.

Statement INDIAN AIRLINES LIMITED

Details of Traditionally Loss Making Routes in 1993-94

	(I	Rs. in Lakhs)
S. N	No. Sector	Sur/Def Over
		Total Cost
1.	Calcutta-Dibrugarh	-496.89
2.	Calcutta-Guwahati-Silcl	har -9.10
3.	Guwahati-Imphal	-60.30
4.	Calcutta-Guwahati	-19.49
5.	Calcutta-Tezpur-	-198.14
	Jorhat-Dibrugarh	
6.	Calcutta-Guwahati	-602.62
7.	Calcutta-Agartala	-3.35
8.	Calcutta-Silchar	-73.90
9.	Calcutta-Imphal	-258.34
10.	Calcutta-Silchar-	-17.28
	Imphal-Dimapur	
11.	Calcutta-Guwahati-	-183.27
	Dimapur	
12.	Calcutta-Imphal	-87.92
13.	Delhi-Bagdogra-	-3.99
	Guwahati-Dimapur	
14.	Calcutta-Guwahati	-403.65
15.	Calcutta-Agartala	-798.72
16.	Calcutta-Agartala	-695.88
17.	Delhi-Bagdogra- Guwahati-Delhi	-725.35

S. No. Sector	Sur/Def Over
	Total Cost
18. Delhi-Guwahati-Imphal	-551.05
19. Delhi-Jammu-Srinagar	-219.55
20. Delhi-Jammu-Srinagar	-445.08
21. Delhi-Amritsar- Jammu-Srinagar	-360.99
22. Delhi-Srinagar	-46.13
23. Srinagar-Leh	-38.40
24. Srinagar-Jammu	-2.23
25. Delhi-Chandigarh-Leh	-42.87
26. Delhi-Leh	-368.71
27. Delhi-Jammu-Leh	-259.86
28. Madras-Portblair	-186.41
29. Calcutta-Portblair	-227.68
TOTAL	-7286.23

INDIAN AIRUNS UNITED

Traditionally loss making Routes for the year 1994-95

(Rs. in Lakhs)

S. No. Sector Sur/Def Over		ver
		Total Cost
1.	Silchar-Guwahati	-0.92
2.	Calcutta-Guwahat-Silchar	-247.53
3.	Calcutta-Tezpur-Jorhat- Calcutta	-236.92
4.	Calcutta-Guwahati	-1057.58
5.	Calcutta-Silchar-Imphal	-154.32
6.	Calcutta-Silchar-Imphal	-168.66
7.	Calcutta-Guwahati-Dimapur	-138.14
8.	Calcutta-Silchar	101.15
9.	Calcutta-Dibrugarh	-661.95
10.	Calcutta-Guwahati-Dibrugarh	-489.03
11.	Guwahati-Agartala	-190.15
12.	Calcutta-Guwahati-Imphal	-674.63
13.	Calcutta-Guwahati	-312.33
14.	Calcutta-Agartala	-150.36
15.	Calcutta-Agartala	-519.68
16.	Delhi-Bagdogra- Guwahati-Delhi	-457.65

S. N	o. Sector	Sur/Def Over
		Total Cost
17.	Delhi-Guwahati	-630.01
18.	Calcutta-Portblair	-96.41
19.	Madras-Portblair	-83.60
20.	Delhi-Jammu-Srinagar	-0.59
21.	Delhi-Amritsar-Srinagar	-30.52
22.	Srinagar-Leh	-38.63
23.	Delhi-Leh	-118.52
24.	Chandigarh-Leh	41.25
25.	Delhi-Jammu	-13.91
26.	Delhi-Jammu-Srinagar	-860.70
27.	Delhi-Amritsar-Srinagar	337.92
28.	Delhi-Leh	-181.48
29.	Delhi-Jammu_Srinagar-De	elhi -171.21
30.	Delhi-Leh	-125.53
	TOTAL	-8291.32

INDIAN AIRUNES LIMITED

Traditionally loss making Routes (1995-96)

(Rs. in Lakhs)

		(NS: III Editils)
S.N	o. Sector S	ur/Def Over
		Total Cost
	0.1 " 0 1 "	024.20
1.	Calcutta-Guwahati	-924.20
2.	Calcutta-Tezpur-	-175.07
	Jorhat-Calcutta	
3.	Calcutta-Guwahati-Dibru	garh -565.31
4.	Calcutta-Silchar-Imphal	-214.52
5.	Calcutta-Guwahati-Silcha	-34.26
6.	Calcutta-Agartala	-355.27
7.	Guwahati-Agartala	-101.32
8.	Guwahati-Agartala	-46.32
9.	Calcutta-Guwahati	-27.53
10.	Calcutta-Agartala	-751.66
11.	Delhi-Bagdogra-	-674.65
	Guwahati-Delhi	
12.	Calcutta-Dibrugarh	-633.16
13.	Delhi-Guwahati	-229.00
14.	Calcutta-Guwahati-Dimaj	pur -111.02
15.	Calcutta-Silchar-Imphal	-95.64

S. N	o. Sector S	ur/Def Over
		Total Cost
16.	Calcutta-Guwahati-Impha	1 -44.10
17.	Calcutta-Silchar	-6.46
18.	Delhi-Srinagar	-33.07
19.	Delhi-Amritsar-Srinagar	-21.05
20.	Delhi-Leh	-5.93
21.	Srinagar-Jammu	-0.03
22.	Delhi-Jammu	76.59
23.	Delhi-Leh	-218.38
24.	Chandigarh-Leh	-86.08
25.	Srinagar-Leh	-50.08
26.	Delhi-Jammu-Srinagar	-471.41
27.	Delhi-Leh	-275.51
28.	Delhi-Leh	-142.84
29.	Delhi-Jammu-Srina	gar-Delhi -179.69
30.	Delhi-Amritsar-Srinagar	-179.43
31.	Madras-Portblair	-23.57
32.	Calcutta-Portblair	-9.91
	TOTAL	-6763.06

Privatisation of air services

1050. SHRI CHIMANBHAI HARIBHAI SHUKLA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) to what extent Civil Aviation and Air Services have been privatised;
- (b) whether Government propose to increase private participation in Air Services and Civil Aviation Services:
 - (c) if so, the details thereof; and
 - (d) the new areas identified therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORM ATNION BROADCASTING (SHRI CM. IBRAHIM) (a) to (d) Private Operators have been allowed to operate air transport services. Presently, there are 7 scheduled, 22 nonscheduled private operators apart from 34 "N.O.C." holding private operators.

Policy guidelines announced recently on the domestic air transport Service Sector envisages removal of barriers to entry and exit from this sector, only pre-entry scrutiny of financial

soundness, security and Safety aspects etc. proposed by the applicant, elimination of nonserious enterpreneurs, pre-determination of capacity in this Sector for a period of 5 years on annual basis and distribution of the same among the various airlines with preference to Indian airlines and strict enforcement of present route dispersal guidelines.

सेन्ट्र होटल, नई दिल्ली और उसके कर्मचारियों के बीच उत्पादकता से जुड़ा प्रमुख वेतन समझौता

- 1051. श्री चीमनभाई हरीभाई शुक्रा : क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सेन्टूर होटल, नई दिल्ली ने हाल ही में अपने कर्मचारियों के साथ उत्पादकता से जुड़ा प्रमुख वेतन समझौता किया है;
 - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) इस वेतन समझौते के परिणामास्वरूप कितने कर्मचारी लाभान्वित हुए हैं?

नागर विमानन मंत्री तथा सूचना और प्रसारण मंत्री (श्री सी0एम0 इब्राहीम) : (क) जी, नही।

(ख) और (ग) ये प्रश्न नही उठते।

Ahmedabad Airport

- SHRIMATI **URMILABEN** 1052 CHIMANBHAI PATEL: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) when the Ahmedabad Airport will be launched full-fledged;
- (b) whether the Central Government is aware of the Prime Minister's recent assurance during his tour to Gujarat; and
- (c) by when Ahmedabad will be air linked with East and South Africa, Dubai and other Arab countries?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM): (a) Ahmedabad airport is already in operation. Further upgradation to cater to limited international operations is going on.

- (b) Assurance of the Prime Minister to rename Ahmedabad Airport as Sardar Vallabhai Patel International Airport has since been fulfilled.
- (c) Airports Authority of India has taken up extension of runway from the existing 9000 ft. to 11500 ft. in order to allow bigger aircraft to